

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520

CP No.-57/241/242/ND/2020

IA/75/2021, IA/77/2021

IN THE MATTER OF:

M/s. Inteco Melting and Casting Technologies GMBH
and Vinay Krishana Sethi & Others

.....Applicant

SECTION

U/s 241-242

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Manu Yadav, Ms. Parul Kashyap, Adv.

For the Respondent : Mr. Saurabh Arora, Mr. Anjunam Tripathy, Ms. Arohi
Chandra, Adv. for R-1 to R-5

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought adjournment. Ld. Counsel on behalf of the Respondent is also present. It was submitted that the pleadings are already complete. List the main matter i.e. CP No.-57/241/242/ND/2020 as well as the applications i.e. IA/75/2021, IA/77/2021 on **10.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)